

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2291

ANSWERED ON:18.03.2002

IMPORT OF BANNED INSECTICIDES

ARUN KUMAR;M.H. AMBAREESH;PUTTASWAMY GOWDA;RAGHUVANSH PRASAD SINGH

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government have prepared any list of pesticides/insecticides which are bound or restricted elsewhere in the world;
- (b) if so, the details thereof;
- (c) the reasons therefor;
- (d) whether more than 40 insecticides are still being imported into India;
- (e) whether the committee set up by the Government has advised to ban the 8 types of insecticides which are extremely dangerous but under pressure of Multi-National Companies same are being still imported;
- (f) whether there is likelihood of any serious impact on our Agricultural sector due to these banned imported insecticides;
- (g) if so, the details thereof;
- (h) whether the Government have banned/propose to ban the use of some of these pesticides/insecticides in the country;
- (i) if so, the details thereof; and
- (j) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (j): 32 pesticides which are banned in some other countries of the world are not banned for use in our country (Annexure-I). Banning/restricting the use by various countries including India is done on the basis of local agro-climatic, environmental conditions and safety standards. The Government keeps on reviewing periodically the continued use or otherwise of pesticides which are banned/severely restricted in other countries of the world in consultation with Registration Committee/Expert Committees constituted from time to time. Based on such reviews, a total of 31 pesticides/pesticide formulations have been banned (Annexure-II). There is no restriction on the import of pesticides which are not banned in India subject to the provisions of the Insecticides Act, 1968.